

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

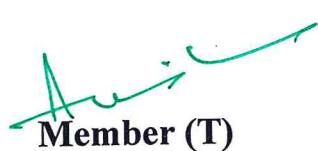
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 20/16	TP 248/17	For filing fresh vakalat for R-1	237 (A) (ii)	Mr. Kumar Dinesh Seth Vs. MRO Tek Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1)	Sharanjith Shetty for AKS - Law.assouale 8971320540	Petitioner	
2)	Mohana C Adlaw Partners 9945674212	Respondent 1 & 3	

**O R D E R**

Counsel for Petitioner is present. Counsel for Respondent R1 & R3 is present. M/s Adlaw Partners already filed vakalath for R1. Proxy Counsel for R2 Union of India is present. Counsel for Petitioner is directed to serve a copy of the petition on the Counsel for Union of India. For filing objections, list it on 08/01/2018.

  
Member (T)

  
Member (J)